



# The Bihar Gazette

## EXTRA ORDINARY

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25 Magha 1938(S)  
(NO.PATNA 113) PATNA, TUESDAY, 14<sup>TH</sup> FEBRUARY 2017

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PATNA HIGH COURT

NOTIFICATION

*The 14<sup>th</sup> February 2017*

No.X-01-2017-57R/Rules Deptt.- In exercise of the powers conferred by Clause(2) of Article 229 of the Constitution of India, the Chief Justice of the High Court of Judicature at Patna makes the following amendment in the Patna High Court Officers and Staff (Condition of Service and Conduct) Rules, 1997.

1. *Short title and commencement.* –(i) These Rule shall be called the Patna High Court Officers and Staff (Condition of Service and Conduct) (Amendment) Rules, 2017 relating to the post of Data Operator.

(ii) It shall come into force with immediate effect and shall apply to all such vacancies accrued before and after the amendment.

2. The existing minimum qualification-“**Graduate from a University**” prescribed for appointment to the post of Data Operator as prescribed in Rules 7(19) (Part V) of the Patna High Court Officers and Staff (Condition of Service and Conduct) Rules, 1997 is amended. It shall be read as “**Bachelor in Computer Application (B.C.A.)**”.

This way, the aforementioned amended Rules shall be read as follows:-

Sl. No.	Category/ Designation of posts.	Mode of appointment	Minimum qualification prescribed for appointment to the post.
Rule 7(19).	Data Operator	(i) By absorption from daily wage employees who have experience of data operating. Or (ii) By direct recruitment with proficiency in Data Operating.	Bachelor in Computer Application(B.C.A.).

By Order of the Court,  
PRAKASH CHANDRA JAISWAL,  
*Registrar General.*

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